

DIVISION BENCH

O-122

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/371(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	AQUATIC REMEDIES LTD. Vs. STANDARD PHARMACEUTICALS LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Kashyap P Padia, Advocate] For Operational Creditor

ORDER

1. Ld. Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. No documents are available in the e-filing portal. Both sides are directed to complete e-filing process.
3. List this matter on 06/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.

